

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No.01/2025
IN
CRL.L.P. No.07/2025 (Filing No.)

STATE OF SIKKIM APPLICANT

VERSUS

PAWAN KUMAR RESPONDENT

Date: 02.07.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Shakil Raj Karki, Additional Public
Prosecutor

For Respondent : Mr. Kumar Sharma, Advocate.

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1. Mr. Kumar Sharma, learned counsel entered appearance on behalf of the respondent. He sought time to file a response to the interim application. Time is granted.

2. List this matter on 27.08.2025.

Judge